

Name of the Corporate Debtor: INTEC INDIA LIMITED; Date of Commencement of CIRP: 26-05-2023; List of Creditors as on: 08-08-2023; Name of IP: ; Process Number: 1; Last 5 digitof registration number:

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0				0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0			0.00		0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00		0		NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	6	57270681	6	56836183	12.53	0	0	0	NA
5	Operational creditors (Workmen)					0.00		0		NA
6	Operational creditors (Employees)					0.00		0		NA
7	Operational creditors (Government Dues)	1	311768211	1	311768211	68.75	0	0		NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	8	172710617	5	84868352	18.72	0	0	8620824	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00		0		NA
Total		15	541749509	12	453472746	100.00	0	79655939	8620824	